

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 244 of 2013 in
DFR 1457 of 2013

Dated : 5th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Andhra Pradesh Power Generation Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

ORDER

IA Nos. 244 of 2013
Appl. for condnation of delay

Issue notice to the Respondents returnable on 22.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg